

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31203/2024	KISHAN KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 () //	
2	D-BLAPL/31209/2024	GOPARANJAN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	BOLANGIR TOWN /535 /2024 () //	AOD20240000678C202400013
3	D-BLAPL/31213/2024	ASHISH MEHER VS STATE OF ODISHA	BIDYADHAR PANDA VS	BAREIPALI /186 /2024 () //	AOR20220001945C202400057
4	D-BLAPL/31224/2024	SUJIT KUMAR BEHERA @ SANU VS STATE OF ODISHA	SUJATA JENA VS	NAKTIDEUL /126 /2024 () //	
5	D-BLAPL/31226/2024	KOTHAPALLI GOPI@K. GOPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /19 /2024 () //	AOR20220001631C202400138
6	D-BLAPL/31231/2024	GOPARANJAN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	BOLANGIR TOWN /536 /2024 () //	AOD20240000678C202400012
7	D-BLAPL/31233/2024	SRIKANTA BEHERA @ KRISHNA VS STATE OF ODISHA	SAROJ MOHARANA VS	NAKTIDEUL /126 /2024 () //	
8	D-BLAPL/31235/2024	SUJIT MOHAPATRA @MUSA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /162 /2023 () //	AOR20220001631C202400137
9	D-BLAPL/31236/2024	RAJESH BEHERA VS STATE OF ODISHA	SUJATA JENA VS	//0 () //	
10	D-BLAPL/31238/2024	SANGITA ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BAREIPALI /155 /2023 () //	
11	D-BLAPL/31244/2024	LACHHIN BHATRA VS STATE OF ODISHA	SNEHASISH BEHERA VS	MATHILI /104 /2022 () //	

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12	D-BLAPL/31247/2024	BANAMALI BARIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	KANTABANJI /183 /2024 () //	
13	D-BLAPL/31248/2024	GOURA SUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	NABARANGAPUR TOWN /216 /2024 () //	
14	D-BLAPL/31250/2024	NIARAKARA @ KANHU HATI VS STATE OF ODISHA	SAROJ MOHARANA VS	NAKTIDEUL /126 /2024 () //	
15	D-BLAPL/31252/2024	PRADIP @ PRADEEP BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /54 /2020 () //	
16	D-BLAPL/31254/2024	AMAN PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //	
17	D-BLAPL/31255/2024	LAXMI KANTA HALBA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /117 /2024 () //	
18	D-BLAPL/31256/2024	SUNIL RANJAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /492 /2023 () //	
19	D-BLAPL/31258/2024	BISWAJIT @ BISWARANJAN @ BIKI PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /587 /2024 () //	
20	D-BLAPL/31259/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //	
21	D-BLAPL/31260/2024	BALABHADRA PADHI @ SANTOSH PADHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /132 /2023 () //	
22	D-BLAPL/31261/2024	PUSPAK SRICHANDAN @ JITU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPECIAL CRIME UNIT /10 /2024 () //	
23	D-BLAPL/31263/2024	TUKUNA BIDIKA	AMULYA RATNA PANDA	LAXMIPUR /85 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31265/2024	PRAHLAD MAJHI	JNYANANANDA PANDA	//0	
		VS	VS	()	
		STATE OF ORISSA		//	
25	D-BLAPL/31266/2024	DHARMENDRA SHARMA	BYOMOKESH SAHOO	BAREIPALI /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31279/2024	SURESH KHARA @ BAILAR KHARA	AMULYA RATNA PANDA	POTTANGI /132 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31283/2024	DUSHASAN DIGAL	BAIJAYANTI MOHANTY	DARINGBADI /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31286/2024	BISU @ SANDEEP JENA	ARADA JENA	JAJPUR ROAD /482 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31290/2024	MD.NAZIR	BHARAT BHUSAN ROUTRAY	SECTOR-19 /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31292/2024	PINKU MAHARANA	MAHES DAS	SURADA /516 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31293/2024	MD.AHMAD	BHARAT BHUSAN ROUTRAY	SECTOR-15 /47 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31294/2024	KAILASH SINGH	BHARAT BHUSAN ROUTRAY	MANAMUNDA /4 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31295/2024	SAGAR NAIK	SIDHARTHA MISHRA	RAYAGADA TOWN /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31296/2024	RAMA KANTA DAS @ CHINKA	SAPAN KUMAR LENKA	RAGHUNATHPALI /468 /2024	
		VS	VS	()	

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35	D-BLAPL/31297/2024	STATE OF ODISHA ASISH RANJAN BEHERA VS	SAMARESH PATTANAİK VS	// /0 ()	
36	D-BLAPL/31298/2024	STATE OF ODISHA CHETURAM RAJPUT VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /330 /2024 ()	
37	D-BLAPL/31307/2024	STATE OF ODISHA JITENDRA KUMAR PADHY VS	RANJAN KUMAR NAYAK VS	// SAMBALPUR VIGILANCE /25 /2024 ()	
38	D-BLAPL/31309/2024	STATE OF ODISHA ARUN JUAD VS	UMAKANTA BARIK VS	// /0 ()	
39	D-BLAPL/31310/2024	STATE OF ODISHA SUBAL DAS @ GANESH VS	SATYA JEET ROUT VS	// KHURDA ROAD G.R.P.S. /109 /2024 ()	
40	D-BLAPL/31311/2024	STATE OF ODISHA SITU @ SITANSU SEKAR MALLICK VS	BISWAJIT NAYAK VS	// BHADRAK TOWN /541 /2024 ()	
41	D-BLAPL/31312/2024	STATE OF ODISHA UMESH PALAKA VS	SIDHARTHA MISHRA VS	// RAYAGADA TOWN /287 /2024 ()	
42	D-CMAPL/44256/2024	STATE OF ODISHA CHITTARANJAN BHOI VS	ADV. VS	// // ()	
43	D-CMAPL/44272/2024	STATE OF ODISHA SURYA NARAYAN NAIK VS	ADV. VS	// // ()	
44	D-CONTC/44240/2024	STATE OF ODISHA HRUSIKESH MALLICK VS	ADV. VS	// // ()	
45	D-CRLA/31204/2024	ABHISEKH PATNAİK, O.A.S, A.KALIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// // // CHANDRASEKHARPUR /118 /2021 ()	

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46	D-CRLA/31212/2024	UMESH CHANDRA KHATUA @ NIDHI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHANGA /5 /2021 () //	
47	D-CRLA/31217/2024	SANGRAM KESHARI BEHERA VS CBI	BISHNU PRASAD PRADHAN VS	//0 () //	
48	D-CRLA/31222/2024	PANCHANAN SETHY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHANGA /5 /2021 () //	
49	D-CRLA/31230/2024	KAILASH CHANDRA KHATUA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHANGA /5 /2021 () //	
50	D-CRLA/31240/2024	BIPIN JENA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	NEMALO /149 /2021 () //	AOR20220001665C202400055
51	D-CRLA/31262/2024	SUSHIL KUMAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	LATHIKATA /99 /2024 () //	
52	D-CRLMC/31208/2024	A. SAFINA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	EOW,BHUBANESWAR /21 /2023 () //	
53	D-CRLMC/31227/2024	MAHENDEA PAL VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BETNOTI /312 /2021 () //	
54	D-CRLMC/31232/2024	KISHAN AGARWAL VS STATE OF ODISHA	RAKESH BEHERA VS	PAHALA /66 /2022 () //	
55	D-CRLMC/31237/2024	DR. ADWEIT CHARAN DHAL@ADWIDT CHARAN DHAL VS STATE OF ODISHA	HIMABANI SHANKAR DASPARIDA VS	SEA BEACH /125 /2004 () //	
56	D-CRLMC/31242/2024	MANTU MAJHI VS STATE OF ODISHA	PADMALOCHAN MOHANTY VS	BALASORE SADAR /243 /2023 () //	AOR20240000071C202400004
57	D-CRLMC/31243/2024	AMBAR NAIK	ANIRUDHA DAS	CHHENDIPADA /133 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/31257/2024	S.RABINDRA DORA	PRASANTA KUMAR SAHOO	PATTAPUR (DIGAPAHANDI) /328 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/31264/2024	RUPAK KUMAR SAHU	BHARAT BHUSAN ROUSTRAY	BONAI /71 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/31272/2024	BULU SAHU	ASUTOSH TRIPATHY	ANGUL TOWN /432 /2011	AOR20220001648C202400068
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/31274/2024	RIKU @ RAKESH PRADHAN @ RIKU PRADHAN	MANAS KUMAR CHAND	BOLAGARH P.S. /157 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/31277/2024	PURUSOTTAM KUMAR SUNA@RANJIT@PURUSOTTAM SUNA	ANGSI KISHORE PANDA	SONEPUR /136 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/31280/2024	RAMESH MEHER	ASUTOSH TRIPATHY	BELPARA /53 /2005	AOR20220001648C202400069
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMP/31202/2024	PRIYADARSHINI NANDA@PRIYADARSANI NANDA	RAJESH KUMAR MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMP/31220/2024	BANSHIDHAR MOHANTY	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMP/31241/2024	BINDUSAGAR DAS	RUDRA MADHAB BISHWAL	/ /	AOR20230000358C202400005
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMP/31251/2024	KULAMANI SETHY	SURESH CHANDRA PRADHAN	/ /	AOR20220003509C202400037
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/31276/2024	CHANDRA SEKHAR BISWAL	GANESH PRASAD MOHANTY	/ /0	
		VS	VS	()	

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69	D-CRLREV/31239/2024	STATE OF ODISHA ANANYA ROUSTRAY VS DR.NIHAR RANJAN RAY	SUKANTA KUMAR NAYAK VS	// //0 ()	
70	D-CRLREV/31249/2024	HALADHAR DASH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202400161
71	D-MATA/44270/2024	RASHMI RANJAN SETHY VS PRANGYA PUNYATOYA@KUNMU	RABI NARAYAN BEHERA VS	// // ()	
72	D-RPFAM/44250/2024	RANJAN PADHAN @ BINOD PADHAN VS BABITA SAHU @ BABITA PADHAN	ARJUNA CHARANA BEHERA VS	// // ()	
73	D-RSA/44271/2024	GOPAL MAHAKUR VS RASESWARI BHOI	SUSANTA KUMAR DASH VS	// // ()	
74	D-RVWPET/44269/2024	SATYANARAYAN AGRAWAL VS BISHNU PRASAD AGRAWAL	JAGAJIBAN PRADHAN VS	// // ()	
75	D-TRP(C)/44243/2024	SWASTISUMAN PRIYADARSINI VS ABINASH BARIK	KARUNAKAR GAYA VS	// // ()	
76	D-TRPCRL/31253/2024	SUBHASHREE MOHAPATRA @ SARANGI VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	LINGARAJ P.S. /307 /2023 // ()	AOR20230000420C202400008
77	D-WA/44261/2024	STATE OF ODISHA VS GAJENDRA PRASAD PALAI	AMIYA KU MISHRA, A.G.A. VS	// // ()	LOD20240000194C202400176
78	D-WA/44274/2024	STATE OF ODISHA VS RAMESH CHANDRA JENA	DEBASIS NAYAK, A.G.A. VS	// // ()	LOD20240000172C202400226
79	D-WP(C)/44226/2024	LAXMI NARAYAN KAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400062

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80	D-WP(C)/44227/2024	DALIT -ADIBASI SURAKSHYA MANCH, ODISHA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
81	D-WP(C)/44228/2024	KRISHNA ORAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400066
82	D-WP(C)/44229/2024	M/S UTTAM ENGINEERING WORKS VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //	
83	D-WP(C)/44230/2024	JHARANA MEHER VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202400021
84	D-WP(C)/44231/2024	M/S. NARBHERAM POWER AND STEEL (P) LTD., BARUDA VS UNION OF INDIA	BARUDA PRASANNA SARANGI VS	// 0 //	
85	D-WP(C)/44232/2024	SWARNALATA SAHU VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
86	D-WP(C)/44233/2024	SOUMENDRA KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400041
87	D-WP(C)/44234/2024	SARASWATI PRUSTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
88	D-WP(C)/44235/2024	LADU KISHOR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400043
89	D-WP(C)/44236/2024	HADUBANDHU JENA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400045
90	D-WP(C)/44237/2024	TILOTTAMA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
91	D-WP(C)/44238/2024	JAGABANDHU KAR	GOPINATH SETHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/44239/2024	KESHAB SWAIN	KAJAL SAHOO	//	AOR20220001613C202400090
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK.		//	
93	D-WP(C)/44241/2024	SANJAY KUMAR SUBUDHI	UMA CHARAN MISHRA	//	
		VS	VS	()	
		PRIYAMBADA SUBUDHI		//	
94	D-WP(C)/44242/2024	PRASANNA KUMAR PRADHAN	KAJAL SAHOO	//	AOR20220001613C202400091
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, KEONJHAR.		//	
95	D-WP(C)/44244/2024	RAJENDRA RANA	UMA CHARAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/44245/2024	PRAKASH KUMAR PRADHAN	DEEPAK KUMAR PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/44246/2024	SANJAY KUMAR ROUT	UMA CHARAN MISHRA	//	
		VS	VS	()	
		LIC OF INDIA PVT. LTD., MUMBAI		//	
98	D-WP(C)/44247/2024	JITENDRA KUMAR MISHRA	DEEPAK KUMAR PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/44248/2024	BULI BEHERA	DEEPAK KUMAR PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/44249/2024	M/S. UTKAL PROJECTS PVT LIMITED	KAJAL SAHOO	//	AOR20220001613C202400092
		VS	VS	()	
		ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE, BBSR.		//	
101	D-WP(C)/44251/2024	RAJANI KANT PADHY	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/44252/2024	MALATI MAJHI	DEEPAK KUMAR PANI	//	
		VS	VS	()	

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103	D-WP(C)/44253/2024	STATE OF ODISHA JAI PRAKASH VERMA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // 0 //	AOD20240000306C202400067
104	D-WP(C)/44254/2024	ARUPANANDA JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
105	D-WP(C)/44255/2024	GADADHAR PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
106	D-WP(C)/44257/2024	HIMANSU GIRI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //	AOR20220003509C202400036
107	D-WP(C)/44258/2024	LAXMI NARAYAN KAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400061
108	D-WP(C)/44259/2024	NILADRI SINGH @ NILANDRI SINGH VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //	
109	D-WP(C)/44260/2024	ASMIT KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
110	D-WP(C)/44262/2024	SUCHITRA SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
111	D-WP(C)/44263/2024	RASMITA GARNAIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
112	D-WP(C)/44264/2024	JAGAN SAMAL VS SECY, REVNUUE AND DISASTER MANAGEMENT DEPT., BBSR	MAGA BEHERA VS	// 0 //	
113	D-WP(C)/44265/2024	PINU NAYAK VS SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT	MAGA BEHERA VS	// 0 //	

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114	D-WP(C)/44266/2024	BANAMALI PATEL VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	// () //	
115	D-WP(C)/44267/2024	SUBASH CHANDRA BHANJA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// () //	
116	D-WP(C)/44268/2024	HAREKRISHNA PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //	
117	D-WP(C)/44273/2024	MANAS KUMAR MAJHI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// () //	
118	D-ABLAPL/31199/2024	RADHESHYAM PANDA VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /211 /2024 () //	
119	D-ABLAPL/31200/2024	SUBHALAXMI JENA VS STATE OF ODISHA(VIG.)	SUDEEP KUMAR SARANGI VS	CUTTACK VIGILANCE /29 /2024 () //	
120	D-ABLAPL/31201/2024	SHUBHRANSU SEKHAR ACHARYA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	SORO /853 /2024 () //	
121	D-ABLAPL/31205/2024	BIRANCHI PANDA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	CHOUDWAR /293 /2024 () //	
122	D-ABLAPL/31206/2024	PABITRA PRADHAN @PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /298 /2024 () //	AOR20220001297C202400085
123	D-ABLAPL/31207/2024	PRITIRANJAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /298 /2024 () //	AOR20220001297C202400084
124	D-ABLAPL/31210/2024	NIRAKAR MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /802 /2024 () //	
125	D-ABLAPL/31211/2024	PRAKASH CHANDRA PRADHAN	SUSANTA KUMAR BARAL	GONDIA /300 /2024	AOR20220001297C202400083

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-ABLAPL/31214/2024	STATE OF ODISHA BANAMBER MAHALIK	PRIYA RANJAN SINGH	// KAMAKHYANAGAR /489 /2024	
		VS	VS	()	
127	D-ABLAPL/31215/2024	STATE OF ODISHA AKASH JAIN	GOPAL KRUSHNA MOHANTY	// SALIPUR /367 /2024	
		VS	VS	()	
128	D-ABLAPL/31216/2024	STATE OF ODISHA DEEPAK KUMAR JENA @HAGA	RAJENDRA NARAYAN ROUT	// BHANDARIPOKHARI /406 /2024	AOR20220001558C202400166
		VS	VS	()	
129	D-ABLAPL/31218/2024	STATE OF ODISHA MD. FARHAT ALAM KHAN @LOKA	RAJENDRA NARAYAN ROUT	// BHADRAK RURAL /621 /2024	AOR20220001558C202400165
		VS	VS	()	
130	D-ABLAPL/31219/2024	STATE OF ODISHA SAROJ @ SAROJ KUMAR SAHOO	PRIYA RANJAN SINGH	// DHENKANAL SADAR /802 /2024	
		VS	VS	()	
131	D-ABLAPL/31221/2024	STATE OF ODISHA RANJAN KUMAR PATRA @Ch RANJAN PATRA	RAJENDRA NARAYAN ROUT	// BADABAZAR /332 /2024	AOR20220001558C202400163
		VS	VS	()	
132	D-ABLAPL/31223/2024	STATE OF ODISHA SAPAN KUMAR SETHI	SOUBHAGYA KUMAR DASH	// KABISURYANAGAR /631 /2024	AOR20220001631C202400135
		VS	VS	()	
133	D-ABLAPL/31225/2024	STATE OF ODISHA LAXMIDHAR SAHOO	ARIJEET MISHRA	// JAJPUR ROAD /196 /2009	
		VS	VS	()	
134	D-ABLAPL/31228/2024	STATE OF ODISHA PRASANTA BEHERA	GOUR CHANDRA BARIK	// Bamapada (Industrial Area) /150 /2024	AOR20220004461C202400006
		VS	VS	()	
135	D-ABLAPL/31229/2024	STATE OF ODISHA L. SANTOSH KUMAR PATRA	NISHIKANTA MISHRA	// / /0	
		VS	VS	()	
136	D-ABLAPL/31234/2024	STATE OF ODISHA ANANTA NAYAK	ARUN KUMAR PATRA	// / /0	
		VS	VS	()	

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FILING REPORT AS ON :14/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-ABLAPL/31245/2024	STATE OF ODISHA DEEPAK KUMAR JENA @ HAGA VS	RAJENDRA NARAYAN ROUT VS	// BHANDARIPOKHARI /396 /2024 ()	AOR20220001558C202400164
138	D-ABLAPL/31246/2024	STATE OF ODISHA ANANDA PRADHAN @ BHOI VS	ASUTOSH TRIPATHY VS	// BANARAPAL /296 /2024 ()	AOR20220001648C202400067
139	D-ABLAPL/31267/2024	STATE OF ODISHA KULU BARAL VS	KARTIK CHANDRA TRIPATHY VS	// JENAPUR /341 /2024 ()	
140	D-ABLAPL/31268/2024	STATE OF ODISHA RAJESH KUMAR DORA VS	AMULYA RATNA PANDA VS	// DHARMASALA /724 /2024 ()	
141	D-ABLAPL/31269/2024	STATE OF ODISHA SUSANTA SENAPATI VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /184 /2024 ()	AOR20220001297C202400086
142	D-ABLAPL/31270/2024	STATE OF ODISHA SANJAY EKKA VS	PABITRA KUMAR NAYAK VS	// LATHIKATA /103 /2024 ()	
143	D-ABLAPL/31271/2024	STATE OF ODISHA SOUMYARANJAN SAHU @ ROCKY SAHU VS	ANIRUDHA DAS VS	// PARJANG /192 /2022 ()	
144	D-ABLAPL/31273/2024	STATE OF ODISHA BALADEV BHAINSA VS	AMULYA RATNA PANDA VS	// JEYPORE SADAR /287 /2024 ()	
145	D-ABLAPL/31275/2024	STATE OF ODISHA GURPREET SINGH VS	ANIRUDHA DAS VS	// UDITNAGAR /322 /2024 ()	
146	D-ABLAPL/31278/2024	STATE OF ODISHA AKBAL HUSSAIN KHAN VS	DEBENDRA KUMAR SAHOO (1) VS	// ANGUL TOWN /734 /2024 ()	
147	D-ABLAPL/31281/2024	STATE OF ODISHA SUMANTA CHANDRA MISHRA VS	PRADEEP KUMAR DASH VS	// NIKIRAI /290 /2024 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :14/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-ABLAPL/31282/2024	PRABODHA CHANDRA RAY VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	MANCHESWAR P.S. /514 /2023 () //	
149	D-ABLAPL/31284/2024	ANTU PATRA @ MANTU PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /119 /2000 () //	
150	D-ABLAPL/31285/2024	ANTU PATRA @ MANTU PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /101 /2004 () //	
151	D-ABLAPL/31287/2024	SASMITA MAJHI VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	MATHILI /170 /2024 () //	
152	D-ABLAPL/31288/2024	IMTIAZ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	LATHIKATA /108 /2024 () //	
153	D-ABLAPL/31289/2024	SK. ALLAUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 () //	
154	D-ABLAPL/31291/2024	BABAJI JENA VS STATE OF ODISHA	ARADA JENA VS	JAJPUR ROAD /482 /2024 () //	
155	D-ABLAPL/31299/2024	TUNU NANDA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /527 /2023 () //	
156	D-ABLAPL/31300/2024	SUNIL KUMAR RAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /197 /2024 () //	
157	D-ABLAPL/31301/2024	KHYAMASAGAR BHUE VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /353 /2024 () //	
158	D-ABLAPL/31302/2024	BIJAYA KUMAR SAHOO @ BIJAYA KUMAR SAHU VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2015 () //	
159	D-ABLAPL/31303/2024	DEBARCHAN PUTEEL @ DEVARCHAN PUTEEL	SURYAKANTA DWIBEDI	BELPARA /259 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
160	D-ABLAPL/31304/2024	VS STATE OF ODISHA SATYANARAYAN NAIK	VS HIMANSHU SEKHAR MISHRA	() // PUINTALA /32 /2024	
161	D-ABLAPL/31305/2024	VS STATE OF ODISHA MADHAB DALAPATI @ MADHAV	VS JUGALA KISHORE PANDA	() // PODIA PS /96 /2024	
162	D-ABLAPL/31306/2024	VS STATE OF ODISHA GOPAL KANHAR	VS SURYAKANTA DWIBEDI	() // PHIRINGIA /93 /2024	
163	D-ABLAPL/31308/2024	VS STATE OF ODISHA LACHHMAN SA	VS JUGALA KISHORE PANDA	() // TARBHA /287 /2024	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :14/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/160/2007 RFA/160/2007	GOURANGA C.MOHANTY MP	M/S.P.K.RATH	35/2024
2	D-TRP(C)/44243/2024 TRP(C)/ /	SWASTISUMAN PRIYADARSINI MP	KARUNAKAR GAYA	334/2024
3	D-RVWPET/44269/2024 RVWPET/ /	SATYANARAYAN AGRAWAL MP	JAGAJIBAN PRADHAN	382/2024
4	D-RPFAM/44250/2024 RPFAM/ /	RANJAN PADHAN @ BINOD PADHAN MP	ARJUNA CHARANA BEHERA	447/2024
5	D-CMAPL/44256/2024 CMAPL/ /	CHITTARANJAN BHOI MP	ADV.	519/2024
6	D-CMAPL/44272/2024 CMAPL/ /	SURYA NARAYAN NAIK MP	ADV.	520/2024
7	D-FAO/371/2019 FAO/371/2019	UNION OF INDIA MP	MR. C.K.PRADHAN	910/2024
8	D-FAO/372/2019 FAO/372/2019	UNION OF INDIA MP	MR. C.K.PRADHAN	911/2024
9	D-CRLREV/31239/2024 CRLREV/ /	ANANYA ROURAY MP	SUKANTA KUMAR NAYAK	991/2024
10	D-CRLREV/29673/2024 CRLREV/565/2024	NARMADA SAHOO@HENA MP	ASHOK KUMAR BEHERA	992/2024
11	D-RSA/44271/2024 RSA/ /	GOPAL MAHAKUR MP	SUSANTA KUMAR DASH	1204/2024
12	D-CMP/16470/2024 CMP/381/2024	SURENDRA KUMAR SABARWAL MP		1249/2024
13	D-CMP/16470/2024 CMP/381/2024	SURENDRA KUMAR SABARWAL MP		1250/2024
14	D-ABLAPL/26621/2024 ABLAPL/10213/2024	SUKANTA NAYAK MP		2249/2024
15	D-ABLAPL/29399/2024 ABLAPL/10962/2024	AKASH MUNDA MP		2250/2024
16	D-ABLAPL/28572/2024 ABLAPL/10512/2024	SUSHANTA KUMAR BAITHARU MP		2251/2024
17	D-CRLA/31204/2024 CRLA/ /	A.KALIA MP	SUSANTA KUMAR LENKA	2625/2024
18	D-CRLA/31204/2024 CRLA/ /	A.KALIA MP	SUSANTA KUMAR LENKA	2626/2024
19	D-CRLA/31212/2024 CRLA/ /	UMESH CHANDRA KHATUA @ NIDHI MP	ASHOK KUMAR JENA	2627/2024
20	D-CRLA/31212/2024 CRLA/ /	UMESH CHANDRA KHATUA @ NIDHI MP	ASHOK KUMAR JENA	2628/2024
21	D-CRLA/31212/2024 CRLA/ /	UMESH CHANDRA KHATUA @ NIDHI MP	ASHOK KUMAR JENA	2629/2024
22	D-CRLA/31217/2024 CRLA/ /	SANGRAM KESHARI BEHERA MP	BISHNU PRASAD PRADHAN	2630/2024
23	D-CRLA/31217/2024 CRLA/ /	SANGRAM KESHARI BEHERA MP	BISHNU PRASAD PRADHAN	2631/2024
24	D-CRLA/31222/2024 CRLA/ /	PANCHANAN SETHY MP	ASHOK KUMAR JENA	2632/2024
25	D-CRLA/31222/2024 CRLA/ /	PANCHANAN SETHY MP	ASHOK KUMAR JENA	2633/2024
26	D-CRLA/31222/2024	PANCHANAN SETHY	ASHOK KUMAR JENA	

	CRLA/ /	MP		2634/2024
27	D-CRLA/31230/2024	KAILASH CHANDRA KHATUA	ASHOK KUMAR JENA	
	CRLA/ /	MP		2635/2024
28	D-CRLA/31230/2024	KAILASH CHANDRA KHATUA	ASHOK KUMAR JENA	
	CRLA/ /	MP		2636/2024
29	D-CRLA/31230/2024	KAILASH CHANDRA KHATUA	ASHOK KUMAR JENA	
	CRLA/ /	MP		2637/2024
30	D-CRLMC/31232/2024	KISHAN AGARWAL	RAKESH BEHERA	
	CRLMC/ /	MP		2792/2024
31	D-CRLMC/31237/2024	DR. ADWEIT CHARAN DHAL @ADWIDT CHARAN DHAL	BARAN DHAR SHANKAR DASPARIDA	
	CRLMC/ /	MP		2793/2024
32	D-CRLMC/31243/2024	AMBAR NAIK	ANIRUDHA DAS	
	CRLMC/ /	MP		2794/2024
33	D-WA/44261/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7527/2024
34	D-WA/44261/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7528/2024
35	D-WA/44261/2024	STATE OF ODISHA	AMIYA KU MISHRA, A.G.A.	
	WA/ /	MP		7529/2024
36	D-WA/44274/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7530/2024
37	D-WA/44274/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7531/2024
38	D-WA/44274/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7532/2024
39	D-WP(C)/36435/2024	JHILI PRADHAN	SANTANU KUMAR SWAIN	
	WP(C)/22338/2024	MP		13941/2024
40	D-WP(C)/44227/2024	DALIT -ADIBASI SURAKSHYA MANCH, ODISHA	DEBPRAMANANDA TRIPATHY	
	WP(C)/ /	MP		13942/2024
41	D-WP(C)/44229/2024	M/S UTTAM ENGINEERING WORKS	CHITRASEN PARIDA	
	WP(C)/ /	MP		13943/2024
42	D-WP(C)/44231/2024	M/S. NARBHERAM POWER AND STEEL (P) LTD.	SATYABARNSANNA SARANGI	
	WP(C)/ /	MP		13944/2024
43	D-WP(C)/44234/2024	SARASWATI PRUSTY	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		13945/2024
44	D-WP(C)/44241/2024	SANJAY KUMAR SUBUDHI	UMA CHARAN MISHRA	
	WP(C)/ /	MP		13946/2024
45	D-WP(C)/44245/2024	PRAKASH KUMAR PRADHAN	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		13947/2024
46	D-WP(C)/44247/2024	JITENDRA KUMAR MISHRA	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		13948/2024
47	D-WP(C)/44248/2024	BULI BEHERA	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		13949/2024
48	D-WP(C)/44254/2024	ARUPANANDA JENA	KARTIK CHANDRA TRIPATHY	
	WP(C)/ /	MP		13950/2024
49	D-WP(C)/44255/2024	GADADHAR PATRA	NIRANJAN LENKA	
	WP(C)/ /	MP		13951/2024
50	D-WP(C)/44259/2024	NILADRI SINGH @ NILANDRI SINGH	PABITRA KUMAR NAYAK	
	WP(C)/ /	MP		13952/2024
51	D-WP(C)/44260/2024	ASMIT KUMAR SAHOO	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13953/2024
52	D-WP(C)/44262/2024	SUCHITRA SAHOO	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		13954/2024
53	D-WP(C)/44263/2024	RASMITA GARNAIK	BIDYADHAR MANSING	
	WP(C)/ /	MP		13955/2024
54	D-WP(C)/25511/2022	RATIKANTA BARIK	PRAFULLA KUMAR RATH	
	WP(C)/25511/2022	MP		13956/2024
55	D-WP(C)/44228/2024	KRISHNA ORAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13957/2024
56	D-WP(C)/44230/2024	JHARANA MEHER	JYOTI RANJAN DEO	
	WP(C)/ /	MP		13958/2024
57	D-WP(C)/44253/2024	JAI PRAKASH VERMA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13959/2024

58	D-WP(C)/44242/2024 WP(C)/ /	PRASANNA KUMAR PRADHAN MP	KAJAL SAHOO	13960/2024
59	D-WP(C)/44249/2024 WP(C)/ /	M/S. UTKAL PROJECTS PVT LIMITED MP	KAJAL SAHOO	13961/2024